

ITEM NO.4

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 15567/2018 in Civil Appeal No(s). 10211/2016

RAMESH SINGH

Appellant(s)

VERSUS

SONIA GANDHI & ANR.

Respondent(s)

(with I.A. No.15567/2018 - Early hearing application)

Date : 04-02-2019 The application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. Hari Shankar Jain, Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Pankaj Kumar Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for early hearing is allowed.

List the matter in the second week of March, 2019 in the
regular list.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(SANTOSH KUMAR)
COURT MASTER (NSH)